

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.99/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors	
Under Section		397/398	

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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1.	S. K. Dutt <i>Adv.</i>	For <i>SEAF</i>	<i>25/10/17</i>
2.	Syamanta Banerjee <i>Adv.</i>		
3.	Dipanjan Chatterjee <i>Adv.</i>	For Axis Bank For Respondent No. 5. For Petitioner	<i>25/10/17</i>
4.	AMRITA PANDEY		
	<i>Rajashree Dutta</i> Kuldeep Mallik Lata Chatterjee		<i>25/10/17</i> <i>Chatterjee</i> <i>25/10/17</i>
1.	Mr. Ratnachal Banerjee (Sr. Adv)	Represent No. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10. 25/10/17	
2.	Mr. D. N. Sharma (Adv)		
3.	Mr. Shuvra Mitra (Adv)		
4.	Mr. Zuniga Ali Al-Bader (Adv)		

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

No time left.

List on 11/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)